

ITEM NO.14

COURT NO.4

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Arbitration (Civil) No.5/2022

OIL AND NATURAL GAS CORPORATION LTD.

Petitioner(s)

VERSUS

AFCONS GUNANUSA JV

Respondent(s)

(With IA No.24040/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.38688/2022 - APPLICATION FOR PERMISSION, IA No.24040/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.47911/2022 - INTERVENTION/IMPLEADMENT, IA No.47902/2022 - INTERVENTION/IMPLEADMENT and IA No.47885/2022 - INTERVENTION/IMPLEADMENT)

WITH S.L.P.(C) No.13426/2021 (XIV)

(With IA No.108202/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108203/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

S.L.P.(C) No.10358/2020 (XIV)

(With IA No.35658/2021 - APPROPRIATE ORDERS/DIRECTIONS and IA No.85884/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

M.A. Nos.1990-1991/2019 in S.L.P.(C) Nos.10021-10022/2017 (XIV)

(With IA No.107251/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 21-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SURYA KANT

Mr. Huzefa Ahmadi, Sr. Adv. (A.C.)
Mr. Pradhuman Gohil, Adv.
Ms. Taruna Singh Gohil, Adv.
Ms. Ranu Purohit, Adv.

Mr. R. Vishnu Kumar, Adv.
Mr. Alapati Sahithya Krishna, Adv.
Ms. Anushka Shah, Adv.
Ms. Nooreen Sharma, Adv.
Mr. Rohan Sharma, Adv.
Ms. Sharukh Alam, Adv.

For Petitioner(s) Mr. K.K. Venugopal, AG
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Mr. Gunnam Venkateswara Rao, AOR
Ms. Ikshita Singh, Adv.
Ms. Chinmayee Chandra, Adv.
Mr. Kapil Raghav, Adv.
Mr. Dishant Bhati, Adv.

SLP 13426/2021 Mr. Tushar Mehta, SG
Mr. S.B. Upadhyay, Sr. Adv.
Mr. Tarkeshwar Natha, Adv.
Mr. Nishant Singhy, Adv.
Mr. Lalit Mohan, Adv.
Mr. Rameshwar Prasad Goyal, AOR

SLP 10358/2020 Mr. Tushar Mehta, SG
Mr. Udit Seth, Adv.
Mr. Anil Seth, Adv.
Mr. C. Kannan, Adv.
Mr. Ravi Shankar, AOR

MA 1990-91/2019 Mr. Mayank Kshirsagar, AOR
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Mr. Randhir Singh, Adv.

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Arb.Pet.5/2022 Mr. Anish Dayal, Sr. Adv.
Mr. Rajeev Sharma, Sr. Adv.
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Ms. Radhika Malik, Adv.
Ms. Rini Badoni, Adv.
Ms. Sanjana Bakshi, Adv.
Ms. Manmilan Sidhu, Adv.
Ms. Sudiksha Saini, Adv.
Ms. Ashima Chauhan, Adv.

	Ms. Anvesha Chaudhary, Adv. Mr. Sumit R. Sharma, Adv. Mr. Adeem Ahmed, Adv. Mr. Prateek Seth, Adv. Mr. Gaurav Mishra, Adv. Mr. Tanmoy Nandi, Adv. Mr. P. V. Yogeswaran, AOR
SLP 13426/2021	Mr. Manu Seshadri, Adv. Mr. Aveak Ganguly, Adv. Mr. Abhijit Lal, Adv. Ms. Pallavi Anand, Adv. Mr. Mithu Jain, AOR
SLP 10358/2020	Mr. S.D. Singh, Adv. Mr. Rahul Kumar Singh, Adv. Ms. Meenu Singh, Adv. Mr. Dhiraj Kumar, Adv. Ms. Shweta Sinha, Adv. Ms. Bharti Tyagi, AOR
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For NHAI SLP 10358/2020	Mr. K.K. Venugopal, AG Mr. Santosh Kumar - I, AOR
SLP 10358/2020	Mr. R. Chandrachud, AOR Mr. Santosh Kumar, Adv. Mr. D. Venkatakrisna, Adv.
Arb.Pet.5/2022	Mr. K. Parameshwar, Adv. Mr. Kailas Bajirao Autade, AOR Ms. Sregurupriya, Adv. Mr. Prasad Hegde, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1 Heard in-part.

2 Put up for further hearing on 26 April 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Court Master